

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:974
ANSWERED ON:23.11.2001
SPECIAL ADDITIONAL DUTY
NIKHILANANDA SAR;TARIT BARAN TOPDAR

Will the Minister of FINANCE be pleased to state:

(a)Whether non-debiting of Special Additional Duty (SAD), Duty Entitlement Pass Book and grant of exemption from SAD rather than taking its incidence into account for fixation of credit rate caused an irrecoverable loss of revenue of Rs.666 Crore during 1998-99;

(b) if so, the reasons therefore; and (

(c) the corrective measures taken in this regard ?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI GINGEE N. RAMACHANDRAN)

(a) (b) & (c) The information is being collected and will be laid on the Table of the House.